239 Sick Textile Undertakings (Nätionalisation) Bill

# 12.41 hrs

## SICK TEXTILE UNDERTAKINGS (NATIONALISATION) BILL-contd

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B P MAU-RYA) S.r I beg to move —

"That the clause-by-clause consuderation of the Sick Textile Undertaking (Nationalisation) Bill, 1974, which was adjourned on the 2nd December 1974 be resumed now'

MR SPFAKEP The question is

"That the clause-by-clause consideration of the Sick Textile Undertaking (Nationalisation) Bill, 1974, which was adjourned on the 2nd Deember 1974 be refured now'

> The motion was adopted (literrupt ons)

MR SPLAKER Item No 7 (h ( uptions)

SHR! ShiYAMNANDAN MISHRA (Begusata) J wint a Division

MR SPIAKEL. Let the Lobby be cleared

(laterrupt ous)

MR. SPEAKER Di Laximination Pandeva

(Internuptions)

I am so ty 1 im not able to con-

(Interruptions)

SHRI SHYAMNANDAN MISHRA (Begusarai) I have been rising on a point of order (interruptions)

SHRI C M STEPHEN (Muvattapuzha) The position is very clear No maint of order Sick Textile 240 , Undertakings (Nationalization) Bill

SERI FILOO MODY (Godhra): On a point of order . (Interruptions)

DECEMBER 9, 1974

SHRI SHYAMNANDAN MISHRA

I am rising on a point of order Before the hon. Minister of Railways stood to read out his statement, I had been rising repeatedly on a point of order

### (Interruptions)

SHRI SHYAMNANDAN MISHRA My point of order flows from the statement made by the hon Prime Minister My point of order at this stage 15

MR SPEAKER That is over now

SHRI SHYAMNANDAN MISHRA I wanted to make a point of order before the hon Minister of Railways read out his statement I rose even then Would the statement read out by the Minister of Railways be considered to be in order before my point of order was heard by the Chair? That is my point of order

MR SPEAKER There is no point of order involved in this That is all over

## (Interruptions)

MR SPEAKER The Prime Minister made a statement and then Shri Morarjibhai Desai made his statement After that there were no further statement; and we proceeded with the next business

The doors can be opened now Neither I could hear anything nor the Reporters could hear anything There is no use in keeping the doors closed I am not hearing any person I have not been able to listen during this noise How can I hear in this noise? Those papers which could be laid on the Table, I allowed them to be laid I had asked for the voting on item ? but I could not listen to anything. All the items that could be laid on

#### Sick Textile AGRAHAYANA 18, 1896 (SAKA) Re. Import 241 242 Undertakings Licence Case (Nationalisation) Bill

SHRI SHYAMNANDAN MISHRA: Now you have only to declare that all the items that have been listed you have passed. You can make it very simpler ..... (Interruptions).

MR SPEAKER: I can say something only when I hear I cannot hear now.

SHRI SHYAMNANDAN MISHRA You can say that all the items that are there upto the 20th December have been passed. Your task will be very simple ... (Interruptions)

MR SPEAKER. So far as matters upto the Papers to be laid on the Table are concerned, they are allowed. So far as this Bill is concerned, after all, the reporters will have to take a note of all that If the reporters are not able to take a note of that, it cannot go on record. So far as item No 7 is concerned, I am told that they have not been able to take a no' -

PROF MADHU DANDAVATE Sir, I am rising on a (Rajapu:) point of order. I will continue to do su until you declare that in this democratic Parliament no point of order can be rai ed. ... (Interruptions) Sir. are you listening to the point of order? (Interruptions).

MR. SPEAKER Let all the other members sit down and let there be no noise. Otherwise, how can I listen to the point of order?

SHRI SHYAMNANDAN MISHRA: May I tell you that you are in conspiracy with the ruling party . (Interruptions)

MR. SPEAKER; There is no point in pressing a point of order when there is so much noise. They are not raising any point of order. You are rithing points of order.

(Interruptions) 2

PROF. MADHU DANDAVATE: I shall continue to raise a point of order....(Interruptions).

MR. SPEAKER: Now, we adjourn for lunch to re-assemble at 2.15 P.M.

13,06 hrs.

The Lok Sabha adjourned for Lunch till Fifteen Minutes past Fourteen of the Clock

14.18 hrs.

The Lok Sabha re-assembled after Lunch at Eighteen Miuntes past Fourteen of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

RE. IMPORT LICENCE CASE SOME HON. MEMBERS rose-

MR. DEPUTY-SPEAKER Please sit down. I will hear you all.

भी जनेइवर मिश्र (इलाहाबाद) जनाध्यक्ष महोदय, जिस तरह में स्पीकर सहिब ने ग्राज सबेरे कार्यवाही की है वह सारी की सारी कार्य गही रह की जाय। बहमत के धमण्ड में प्रगर सरकार कोई कार्यवाही करना चाहेगतो कोई वार्यवाही नही चल पायेगी। (व्यबधान)

PROF. MADHU DANDAVATE (Rajapur): My point of order has been pending ... (Interruptions).

MR. DEPUTY-SPEAKER: I will hear your point of order.

PROF. MADHU DANDAVATE In the morning, after the Question Hour way over, hon. Speaker announced that the hon. Prime Minister would make a statement in the House and after that Shri Morarji Desai would also make a statement. The Prime Minister made one statement. After that, Shri Morarji Desai also made a statement and at the close of his statement, he demanded a categorical assurance from the Prime